

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/16(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	UTTAR BANGA INFRASTRUCTURE PVT LTD VS MACKINTOSH BURN LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Arnab Chakraborty, Adv.] For the Respondent/Mackintosh Burn Ltd.
Ms. Pragya Bhowmick, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **23.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.